

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 10.01.2020 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	IA No 151 of 2020 in Comp. App. (AT) (Ins) No. 1062 of 2019	R.P. of SEL Manufacturing Company Ltd. Vs. Committee of Creditaors of SEL Manufacturing Ltd. & Ors.	Ananya Ghosh	Henna George-R3 Shantanu Chaturvedi

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 24 of 2020	Premraj Packagings Vs. Unnao Distelleries & Breweries	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 25 of 2020	Landmark Reality Vs. Siroya Developers Pvt. Ltd.	Ankur Singhal	
3.	Comp. App. (AT) (Ins) No. 30-31 of 2020	Pravin Blaggan Vs. Goa Auto Accessories & Anr.	Dhaval Mehrotra	
4.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	Abhay Kumar Das	
5.	Comp. App. (AT) (Ins) No. 45 of 2020	A Srinivasan Vs. PMI Engineering Exports Pvt Ltd.	Anannya Ghosh	Aravindh. S
6.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt Ltd. Vs. Champa Impex Pvt Ltd.	Shruti Agarwal	

7.	Comp. App. (AT) (Ins) No. 47 of 2020	Zeus Engitech Pvt Ltd. Vs. Aswad Engineering Pvt Ltd.	Charu Sachdev	
8.	Comp. App. (AT) (Ins) No. 48 of 2020	Committee of Creditors, M/S Smartec Build Systems Pvt Ltd. Vs. B. Santosh Babu & Ors.	Divyanshu Sahay	
9.	Comp. App. (AT) (Ins) No. 49 of 2020	Bank of India Vs. IRIS Electro Optics Pvt Ltd & Ors.	Ashish Rana	
10.	Comp. App. (AT) (Ins) No. 50 of 2020	Raman Agarwal Vs. Mohit Chawla & Ors. Resolution Professional J.R Agro Tech Pvt Ltd.	NPS Chawla	
11.	Comp. App. (AT) (Ins) No. 51 of 2020	Mahendra Investment Advisor Pvt Ltd. Vs. Sew Infrastructure Ltd.	Jay Kishor Singh	
12.	Comp. App. (AT) No. 02 of 2020	Mackintosh Burn Ltd. Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Anr.	Indranil Ghosh	Abhijit Sinha Vikrant Pachnanda Nitin Kumar Chahar
13.	Comp. App. (AT) No. 08 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors	Sandeep Bajaj	

For Orders (For Re Fixing the date of Hearing)

14.	Comp. App. (AT) (Ins) No. 1518 of 2019	Pallavi Priadarshini Kaul Vs. Vinod Kumar Kothari & Ors.	Arijit Mazumdar	
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For Orders

15.	Comp. App. (AT) (Ins) No. 1182 of 2019	Manesh Agarwal Vs. Bank of India & Anr.	Anuja Pethia	Alok Tiwari
16.	Comp. App. (AT) (Ins) No. 29 of 2020	Sarish Mittal, Director, KSM Spinning Mills Ltd. Vs. Central Bank of India & Ors.	A.K. Bhardwaj	
17.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	Rohan Agarwal-R1 Rajesh Ratan-R3
18.	Comp. App. (AT) (Ins) No. 944 of 2019	Shankar Ganapathy. Vs. K.R. Sundaresan & Ors.	A.S. Sathish Kumar	S. Santanathan Swaminathan-R1
19.	Comp. App. (AT) (Ins) No. 1250 of 2019	Avail Financial Services Ltd. Vs. Sunworld City Pvt Ltd.	C.S. Reema Jain	

20.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar- R2
21.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd & Anr.	Manisha Agrawal Narain	Abhishek Anand- RP
22.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. JM Finacial Asset Reconstruction Company.	Sunil Mund	Sonal Jain
23.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhol-R1 to R3 Jugraj Singh Bedi- IRP
24.	Comp. App. (AT) (Ins) No. 1431 of 2019	R. Balasubramanian Vs. ABB India Ltd. & Anr.	Anasuya Choudhury	Azmat H. Amanullah
25.	Comp. App. (AT) (Ins) No. 1439 of 2019	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Manish Jha
26.	Comp. App. (AT) (Ins) No. 1483 of 2019	Rajneesh Nagar Vs. Ultimate Infracity Pvt. Ltd. & Ors.	Karan Malhotra	Manu Garg
27.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	Ajay Kumar-R1,2

For Admission (After Notice)

28.	Competition App. (AT) No. 43 of 2019	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	Niti Richhariya
29.	Competition App. (AT) No. 79 of 2019	Central Organisation for Railway Electrification Vs. PPS International	Ashok Singh	Vedant Singh
30.	Competition App. (AT) No. 109 of 2019	Sri Sai Balaji Cylinders Pvt Ltd.& Anr. Vs. Competition Commission of India & Anr. With	N.S. Nandakumar	Khushboo Mittal
31.	Competition App. (AT) No. 110 of 2019	Lite Containers Pvt Ltd. Vs. Competition Commission of India &Anr. With	N.S. Nandakumar	Khushboo Mittal
32.	Competition App. (AT) No. 111 of 2019	AKMN Cylinders (P) Ltd & Anr. Vs. Competition Commission of India & Anr.	N.S. Nandakumar	Khushboo Mittal

33.	Comp. App. (AT) (Ins) No. 1232 of 2019	MAIF Investment India 2 Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. & Anr.	Rajendra Barot	Shashank Agarwal-R2
34.	Comp. App. (AT) (Ins) No. 387 of 2019	Oriental Bank of Commerce Vs. Ruchi Global Ltd. With	H.P Bhardwaj	K. Datta
35.	Comp. App. (AT) (Ins) No. 1251 of 2019	Arunkant Rai. Vs. Allahabad Bank & Anr.	Narendera M. Sharma	Anjali Sharma
36.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors. With	Anannya Ghosh	Anoop Prakash Awasthi-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
37.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4 Rajesh Gautam-R3 Prashant S Kenjale
38.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. With	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal- R2
39.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
40.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
41.	Comp. App. (AT) (Ins) No. 1208 of 2019	Akbar Kothawala. Vs. Megamet Steels Pvt Ltd & Ors.	Dhruv Gupta	Gurcharan Singh- R1

02:00 PM

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
42.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
43.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6

44.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon
45.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Misha Rohatgi Mohta	Raunak Dhillon
46.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Vinati Kastia	Raunak Dhillon
47.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Vinati Kastia	Raunak Dhillon
48.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Surekha Raman	Siddhant Sharma
49.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. With	Avinash Tripathi	Karan Khanna
50.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. With	Radhika Gautam	Karan Khanna
51.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. With	Harsh Kesharia	Karan Khanna
52.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs With	J.Shekhar	Karan Khanna
53.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Shiv Kumar Suri	Karan Khanna

54.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. With	Sanjay Asher	Karan Khanna
55.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. With	Shiv Kumar Suri	Karan Khanna
56.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14
57.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
58.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Karan Khanna Aditya Chatterjee Debarshi Bhuyan- R14
59.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Vivek Jain	Karan Khanna-R1
60.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors. With	Ajith S.Ranganathan	George Varghese
61.	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	Siddharth Sharma

Note: - The Court will rise at 03:00 PM.

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By Order
-sd/-

Registrar